



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,1st August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
26	<a href="#">WP(C)/3855/2024</a> B/O	DULUMONI BORAH AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, SEC. EDU.
27	<a href="#">WP(C)/3863/2024</a> B/O	DHRUP THAPA AND 8 ORS. <b>Versus</b> THE GOVERNMENT OF INDIA AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I.
<b>ADMISSION</b>				
28	<a href="#">WP(C)/1448/2024</a> PART HEARD, FIXED	MD.MAINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, SEC. EDU.
29	<a href="#">WP(C)/4500/2020</a> FIXED	GAUTAM THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. SC, BTADC
<b>ORDERS</b>				
30	<a href="#">I.A.(Civil)/1980/2024</a> FIXED in <a href="#">WP(C)/674/2024</a> <b>WITH</b> <a href="#">WP(C)/674/2024</a>	YASH SHARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IIT
	<b>WITH</b> <a href="#">I.A.(Civil)/1163/2024</a> in <a href="#">WP(C)/674/2024</a>	YASH SHARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1163/2024</a> in <a href="#">WP(C)/674/2024</a>	YASH SHARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.

31	<b>WITH</b> <a href="#">WP(C)/676/2024</a>	PRADUMN DIXIT <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1150/2024</a> in WP(C)/676/2024	PRADUMN DIXIT, <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
32	<b>WITH</b> <a href="#">WP(C)/879/2024</a>	KUMAR GAURAV <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1162/2024</a> in WP(C)/879/2024	KUMAR GAURAV <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
33	<b>WITH</b> <a href="#">WP(C)/881/2024</a>	ADESH KUMAR PATRA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1152/2024</a> in WP(C)/881/2024	ADESH KUMAR PATRA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	DY.S.G.I.
34	<b>WITH</b> <a href="#">WP(C)/1935/2024</a>	YASHRAJ VERMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV.(R-2 TO 5) (SC,IIT) MR A B DEY(R-2 TO 5)(SC,IIT) MR. S SUTRADHAR(R-2 TO 5)(SC, IIT) SC, IITG DY.S.G.I.
35	<a href="#">WP(C)/3389/2024</a> FIXED	PREMJIT DAS <b>Versus</b> THE GAUHATI UNIVERSITY AND 3 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	SC, G U

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
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24)	MR H GUPTA	31-07-2024	To	01-08-2024
25)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
26)	MR. S SINHA	01-08-2024	To	09-08-2024





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**[ For Thursday,1st August 2024]**

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**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 4**

**[THIS BENCH WILL SIT AT 2 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TO BE SPOKEN TO</b>				
1	<a href="#">WA/250/2022</a> (AT 2:00 PM), BY SLIP	RUKUVOTU RINGA AND 2 ORS. <b>Versus</b> MEYALEMLA AND 25 ORS.	MR. R IRALU	MR. M K CHOUDHURY, AMICUS CURIAE MR. M SARMA GA, NAGALAND

LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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**[ For Thursday,1st August 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH COMPRISING OF HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA, HONOURABLE MR. JUSTICE KALYAN RAI SURANA AND HONOURABLE MR. JUSTICE DEVASHIS BARUAH, IF REQUIRED.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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25) MR. N N B CHOUDHURY

31-07-2024

To 05-08-2024

26) MR. S SINHA

01-08-2024

To 09-08-2024





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**[ For Thursday,1st August 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
24	<a href="#">WP(C)/5925/2017</a> FIXED	TAPAN PAUL <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B CHAKRABORTY MS.P SARMAH MS.S HUSSAIN MS.P HAZARIKA	GA, ASSAM
<b>HEARING</b>				
25	<a href="#">WP(C)/783/2020</a> FIXED	PRASANTA KUMAR SARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	MR. A GANGULY (r-3,4) MR. A DHANUKA (r-3,4) ASSTT.S.G.I. SC, FINANCE SC, A G V B

LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE DELIVERED BY HONOURABLE MR. JUSTICE ROBIN PHUKAN, SITTING SINGLY, THROUGH REMOTE VIDEO CONFERENCING AT 10:30 AM.**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 15]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">CRL.A(J)/20/2021</a> 4 Y 4 M 17 D :	ARUN TANTI <b>Versus</b> THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
22	<a href="#">MFA/15/2008</a>	GENERAL MANAGER N F RAILWAY <b>Versus</b> M/S PANCHAM INTERNATIONAL LTD.	MR G GOSWAMI, RLY. ADV. MR G GOSWAMI, RLY. ADV. MR.H K DAS MS.B DEVI MR.S SARMA	
	<b>WITH</b> <a href="#">MC/221/2008</a> in MFA/15/2008	GENERAL MANAGER N F RAILWAY <b>Versus</b> M/S PANCHAM INTERNATIONAL LTD.	MR.H K DAS MS.B DEVI MR.S SARMA	
23	<a href="#">MACApp./170/2011</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> JOYA DAS AND ORS	MR.D K DAS MR.R GOSWAMI MR.A ALAM	MRD MONDALR-1and2 MR.P SARMA(R-1&2)
24	<a href="#">CRP/119/2014</a>	MD ISHAQUE <b>Versus</b> M/S ASHOK BIRI FACTORY	MR.H NATH MR.B D DEKA	
25	<a href="#">MACApp./569/2018</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MAMTAZ BEGUM and 5 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M KHAN MR. J RAHMAN MS. C DAS
26	<a href="#">MACApp./748/2018</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MRS MANJUARA BEWA AND 5 ORS	MR. S K GOSWAMI MR. A KALITA MR. R SHARMA	MR. A MANNAF (R1-R4) MS. J PAUL MR. A B ACONDA (R1-R4) MS F BEGUM (R1-R4) MISS S R DEY
27	<a href="#">MACApp./28/2019</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BHANITA MALI AND 3 ORS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. N BORUAH MR. P DUTTA FOR CAVEATOR
<b>ORDERS</b>				
28	<a href="#">MACApp./607/2019</a> WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI NISHANTA BORA AND 2 ORS	MR. R C PAUL MS L DAS	MR. N BORUAH (R1) MR A GOWALA (R1)

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
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26)	MR. S SINHA	01-08-2024	To	09-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,1st August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN  
AFTER RISING OF THE FULL BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE MICHAEL ZOTHANKHUMA, HONOURABLE MR. JUSTICE  
KALYAN RAI SURANA AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
12	<a href="#">WP(C)/3585/2024</a> PART HEARD, FIXED	M/S. BARKATAKI PRINT AND MEDIA SERVICES <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	<b>WITH</b>			
13	<a href="#">WP(C)/3607/2024</a>	SRI PANKAJ KHANIKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	<b>WITH</b>			
14	<a href="#">WP(C)/3610/2024</a>	M/S. DHB MULTIPURPOSE ENGINEERING ENTERPRISE AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	<b>WITH</b>			
15	<a href="#">WP(C)/3661/2024</a>	MIZO PUBLICATION PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR H BETALA	SC, GST DY.S.G.I.
	<b>WITH</b>			
16	<a href="#">WP(C)/3664/2024</a>	ARUNAKHEL SPORTS AND EVENTS PRIVATE LIMITED. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	<b>WITH</b>			
17	<a href="#">WP(C)/3665/2024</a>	SANKHA PRESS PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

**MOTION**

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**WITHDRAWAL**

37	<a href="#">Crl.A./227/2024</a> B/O	MADHAB DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J SINGH MR. K K HANDIQUÉ	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION (BA)</b>			
19 <a href="#">Bail Appln./2210/2024</a> FIXED	BILLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ	PP, ASSAM
<b>ADMISSION</b>			
20 <a href="#">WP(C)/1692/2023</a> FIXED	UTTAM KUMAR DUTTA AND 3 ORS. <b>Versus</b> ASSAM PHARMACY COUNCIL AND 6 ORS	MR R SINGHA MS S PATOWARY	MRS. A GAYAN SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
39	<a href="#">Bail Appln./2230/2024</a> B/O	MD. ABDUL RAHIM <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
40	<a href="#">Bail Appln./1999/2024</a> BA 1842/2024(D/O), FIXED	BABUL DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
25	<a href="#">CRP(IO)/217/2024</a> FIXED	MALABIKA MAHANTA <b>Versus</b> NIBIR BORDOLOI AND 4 ORS	MR. P S DEKA MS. P BHATTACHARYA MR. A BORUA	
<b>ORDERS</b>				
26	<a href="#">I.A.(Civil)/45/2024</a> B/O in CRP/148/2017 <b>WITH</b> <a href="#">CRP/148/2017</a>	KOSER ALI and 3 ORS. <b>Versus</b> KUDDUS ALI and 15 ORS.	MR. A ROSHID	
	<b>WITH</b> <a href="#">I.A.(Civil)/1656/2023</a> in CRP/148/2017	KOSER ALI and 3 ORS. <b>Versus</b> KUDDUS ALI and 15 ORS.	MR.M U MAHMUD MR. A ROSHID (P1-P3) MR.A DAS MRC KALITA MR.S ISLAM MR.S HAQUE MS. T BEGUM (P1-P3) MR.M ALI	MR.M HAQUE(R-6) MR Z HUSSAIN MR Z HUSSAIN MR. M HOQUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1657/2023</a> in CRP/148/2017	KOSER ALI AND 3 ORS. <b>Versus</b> KUDDUS ALI AND 13 ORS.	MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1658/2023</a> in CRP/148/2017	KOSER ALI and 3 ORS. <b>Versus</b> KUDDUS ALI AND 13 ORS.	MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE
	<b>WITH</b> <a href="#">I.A.(Civil)/44/2024</a> in CRP/148/2017	KOSER ALI and 3 ORS. <b>Versus</b> KUDDUS ALI AND 15 ORS.	MR. A ROSHID	
	<b>WITH</b> <a href="#">I.A.(Civil)/46/2024</a> in CRP/148/2017	KOSER ALI and 3 ORS. <b>Versus</b> KUDDUS ALI and 15 ORS.	MR. A ROSHID	
	<b>WITH</b> <a href="#">I.A.(Civil)/1074/2024</a> in CRP/148/2017	KOSER ALI and 3 ORS. <b>Versus</b> KUDDUS ALI and 15 ORS.	MR. A ROSHID	

**WITH**  
[I.A.\(Civil\)/2178/2024](#)  
**in** CRP/148/2017

KOSER ALI and 3 ORS.  
**Versus**  
KUDDUS ALI and 15 ORS.  
JYOTI PRASAD KALITA  
**Versus**  
HEALTH CITY HOSPITAL

MR. A ROSHID  
  
N K NEOG  
MR S BHARALI  
MR. M DAS

27 [CRP\(IO\)/220/2024](#)  
FIXED

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
46	<a href="#">WP(C)/8155/2019</a> BY SLIP	HIREN CH. DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MRS. A GAYAN ASSTT.S.G.I.
47	<a href="#">WP(C)/3815/2020</a> BY SLIP	JAYDEB KR. NATH AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, WATER RESOURCE SC, PERSONAL DEPT.
48	<a href="#">WP(C)/5302/2022</a> BY SLIP	SISURAM MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ZAMAN MR. M ALAM	GA, ASSAM MR. D SARMA (r-3,4,5) MR. ABU JAHID (r-3,4,5) SC, HANDLOOM AND TEXTILE

LEAVE NOTE OF ADVOCATES FOR 01/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
8)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
9)	MRS. M A OZAH	24-07-2024	To	01-08-2024
10)	MR. B BARMAN	28-07-2024	To	08-08-2024
11)	MS. P DUTTA	23-07-2024	To	02-08-2024
12)	MR. N BARUAH	23-07-2024	To	02-08-2024
13)	MS B R A SULTANA	26-07-2024	To	15-08-2024
14)	MR P C R MEDHI	24-07-2024	To	02-08-2024
15)	MR A R MEDHI	24-07-2024	To	02-08-2024
16)	L K BORAH	24-07-2024	To	03-08-2024
17)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
18)	MR M HALOI	31-07-2024	To	05-08-2024
19)	MR. A SARMA	26-07-2024	To	05-08-2024

20)	MR. DITUL DAS	29-07-2024	To	02-08-2024
21)	MR. R K JAIN	29-07-2024	To	01-08-2024
22)	MR. D SAIKIA	29-07-2024	To	02-08-2024
23)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
24)	MR H GUPTA	31-07-2024	To	01-08-2024
25)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
26)	MR. S SINHA	01-08-2024	To	09-08-2024